

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE

REASI

NO:-14/PDSJR

DATED:-24.04.2020

O R D E R

Consequent upon the directions of the Hon'ble High Court of Jammu and Kashmir Vide Letter No 643/CPC/J dated 24.04.2020, all the Judicial Officers of District Reasi are requested to submit the daily report regarding cases heard through video conference in soft form on email id: reasi-dc@jk.gov.in in the below given format for its for onward submission to the Hon'ble High Court.

| S.No | Court | Date | Total Number of cases heard through video conference |
|------|-------|------|--|
| | | | |

Kamlesh Pandit
Pr. District and Sessions Judge
Reasi

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir for kind perusal of Hon'ble the Chief Justice
2. Registrar General, Jammu and Kashmir High Court for kind information.
3. Secretary to Hon'ble Administrative Judge ,District Reasi for kind information and perusal of his Lordship.
4. All the Judicial officers of District Reasi for information and compliance.
5. System Officer, District Court Reasi for uploading the same on District court website.
6. Office file.

Pr. District and Sessions Judge
Reasi